Benefits to employees of KVS ini North east region

4157. SHRI SHIV CHARAN SINGH: SHRI ISH DUTT YADAV;

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that some Kendriya Vidyalaya in the country have been labelled as located at difficult stations:
- (b) if so, what are the details of -transfer benefits admissible to different categories of teaching and non-teaching employees of KVS serving at these stations;
- (c) whether these benefits are identical with those admissible for different categories of employees of KVS posted in North East Regions; and
- (d) if not, the reasons and justifications thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF **EDU** CATION AND DEPTT. OF CUL TURE) (KUMRI SELJA): (a) Yes, Sir.

- (b) The employees who are serving in the difficult stations, after completion of three years tenure are eligible to be considered for trans fer to choice stations, in addition to other benefits available as per general rules.
 - (c) No, Sir.
- (d) The benefits available to employees of stations declared as difficult by the Kendriya Vidyalaya Sanga-than, are determined taking into account the nature of problems faced by the employees concerned. In respect of employees posted in North Eastern Region the benefits are extended based on the general instructions issued by the Govt, of India for its employees in North Eastern Region.

Modernisption of teaching methods in KVS

4158. SHRI SHIV CHARAN SINGH: SHRI SUNDER SINGH BHANDARI:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether Kendriya Vidyalaya Sangathan is considering any proposal to modernise its obsolete teaching methods and aids; and
- (b) if so, the details thereof and if not the reasons therefor?

THE DEPUTY MINISTER IN, THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT OF CULTURE) (KUMARI SELJA):'(a) and (b) Improvement of teaching methodology in Kendriya Vidyalaya is a continuing process. The Vidyalayas have subject Comm'ttees to make suggestions for improvement. The in-service course for teachers also imparts teaching fo: use of educational technology and teaching aids.

Assessment of National Commission for women

4159. SHRI GURUDAS DAS GUPTA:

SHRI JALALUDIN ANSARI:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether any assessment has been made as to what extent the National Commission for Women has 'succeeded in fulfilling its objectives; and
 - (b) if so, ^he details thereof?

THE! MINISTER OF STATE IN THE MINSTRY OF HUMAN RESOURCE DEVELOPMEN (THE DEPARTMENT WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESHWARI): (a) and (b) While no formal assessment has been held, the National Commission for Women has been actively discharging its functions as specified in Section 10 of the National Commission for Women Act 1990. During the last three years, the Commission, inter-alia, has-

- (a) reviewed several laws affecting women and recommended amendments thereto so as to suggest remedial legislative measures to overcome the shortcomings in such legislations;
- (b) looked into over 800 cases relating to atrocities, deprivation of women's righis etc. and taken them up with the appropriate authorities;
- (c) organised 23 Workshops/Semi nars/Conferences on issues con cerning women and published re ports thereon;
- (d) commissioned about 31 study projects on gender issues;
- (e) organised public enquiries on "women in unorganised sector" and "crimes against women";
- (f) set up Six Expert Committees on various subjects, including social security, laws and legislations, justice delivery system, custodial Justice and development of tribal women to study special issues; and
- (g) organised consultations with lrdy Members of Parliament and N"GOv on issues concerning women.

खेल छातायास योजना के अन्तर्गत छ।हादासों का निर्माण न किया जाना

4160 भीधरी हःस्टेहन हिंहः श्रीकार में हम्बदः

करा भारतम् संस्थान किसास मंत्री पर् बनाने को भूपा करेंगे कि :

- (क) का पह सच है कि खे। छातावास योजना (स्पोर्ट्स होस्टस स्कीम) के श्रंतर्गत कई राज्यों में छातावासों का निर्माण नहीं किया यहा है:
- (ख) उक्त योजना के श्रंतर्ग**स कितने** श्रोप किन-किम क्षेत्रों में छातादासोंका निर्माण किया गया है; श्रोप
- (ग) श्रत्य राज्यों में ऐसे छात्रावासों का निर्माण न किए जाने के क्याकारण हैं?

मानव संसाधन विकास मंद्रालय (युक्त कार्यक्रम और खेल विकास) में राज्य मंद्री (की मुक्त वासिक्क): (क) भारतीय-खेल प्राधिकरण की खेल कात्रावास की योजना के अन्दर्गत राज्य सरकारों से खेल कात्रावास स्थापित करने के लिए आवासों का निर्माण करना या पूर्व निर्मित आवासों को उपलब्ध कराना अपेक्षित है। ऐसे छात्रावास 17 राज्यों में स्थापित किए गए हैं।

- (ष) अलयर, भोपाल, कटक, सिलिगुड़ी कलकता, गांधीनगर, गोवा, कालीकट, मद्राम. सिकंदराबाद, बंगलीर, भिवानी, विलासपुर, चर्ण्डागढ़, दीमापुर, इम्फाल और गुवाहाटी में 18 खेल छातावास स्थापित किए गए हैं।
- (ग) कुछ राज्यों, जैसे उत्तर प्रदेश में उनके अपने खेल छात्रावास हैं। कुछ अन्यों के पास एस. पी. डी.ए. योजनाश्चों के अंतर्गत छात्रावास हैं, जबकि कुछ राज्य अभी ऐसे छात्रावासों की योजना बना रही है।